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CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK

O.A.No. 224 of 2011

B.C.Nayak Applicant
Vs
UOI & Ors. Respondents

1. Order dated: 30th June, 2011

C O R A M
THE HON'BLE MR. C.R.MOHAPATRA, MEMBER (ADMN.)
AND
THE HON'BLE MR.A.K.PATNAIK, MEMBER (JUDL.)

.....
By filing Memo dated 29.6.2011, Learned Counsel for
the Applicant seeks to withdraw this OA. Heard Learned Counsel
for both sides. In view of the Memo dated 29.6.2011 this OA stands

dismissed as withdrawn.

AC
Member (Judicial)

AC
Member (Admn.)

Copies of
order dt.
30.6.2011

Issued to
Counsel for
both sides
Bench
6.7.11